

Magru Alta Prasad Rajbhar - Yadav Versus Vs State of Gujarat

Court: Gujarat High Court

Date of Decision: Jan. 20, 2025

Acts Referred: Code of Criminal Procedure, 1973 â€” Section 313, 374
Indian Penal Code, 1860 â€” Section 300, 302, 304

Hon'ble Judges: Ilesh J. Vora, J; Hemant M. Prachchhak, J

Bench: Division Bench

Advocate: Hemant Raval, K D Parmar, Jay Mehta

Final Decision: Partly Allowed

Judgement

PW 1Ã¢â€Exh. 7,Dimple wd/o Atulkumar Surendrasing

PW 2Ã¢â€Exh. 8,"Yogesh Rameshchandra Mathur, panch witness

PW 3Ã¢â€Exh. 11,"Madhubalan Krishnraj Shrinivasan, complainant

PW 4Ã¢â€Exh. 14,"Premabhai Naranbhai Halpati, panch witness

PW 5Ã¢â€Exh. 17,"Dr. Mayur Devchandbhai Patel, medical officer

PW 6Ã¢â€Exh. 20,"Harishbhai Vitthalbhai, panch witness

PW 7Ã¢â€Exh. 21,"Dr. Suresh Buddhilal Sarode, medical officer

PW 8Ã¢â€Exh. 26,Tejas Nagarbhai Patel

PW 9Ã¢â€Exh. 27,"Sanjaysing Rajendrasing, panch witness

PW 10Ã¢â€Exh. 29,Rakesh Champakbhai Bhandari

PW 11Ã¢â€Exh. 30,Dhiraj Premnath Malhotra

PW 12Ã¢â€Exh. 31,"Zinabhai Premabhai, police station officer

PW 13Ã¢â€Exh. 34,Krushnaraj Jamnadas Sampat

PW 14Ã¢â€Exh. 37,"Bhupendra Naginsing Chavda, investigation officer

Exh.22,Report of CT scan of deceased

Exh.23,Certificate of injuries to deceased issued by Hariya Hospital

Exh.25,Medical case papers of admission of deceased to Hariya Hospital

Exh.28,Panchanama of seizure of iron batch

Exh.32,33",Copy of note entered in station diary

Exh. 38,FSL mobile van report of visiting location of crime

Exh. 39,Letter by IO to FSL for analysis of articles

Exh. 40,Forwarding note by IO to FSL

Exh. 41,Letter of authority sent by IO to FSL

Exh. 42,Receipt by FSL of receiving articles

Exh. 43,Letter by FSL to IO

Exh. 44,FSL report

Exh. 45,Serological report

14. The criminal appeal is partly allowed to the extent indicated hereinabove.,